

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:21
ANSWERED ON:01.03.2005
MISUSE OF CRF
Borkataky Shri Narayan Chandra

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of large scale misuse of allocated funds for Assam under Calamity Relief Fund;
- (b) if so, the details thereof and the action taken thereon; and
- (c) the allocation made and utilized during 2004?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S.REGUPATHY)

(a): No report of misuse of Calamity Relief fund for Assam has been received.

(b): Does not arise.

(c): An amount of Rs. 123.36 crore has been allocated in the Calamity Relief Fund (CRF) for the year 2004-05 comprising Rs. 92.52 crore as Central Share and Rs. 30.84 crore as State Share. The entire Central share has been released to the State Government. In addition, Rs. 211.55 crore was also released from the National Calamity Contingency Fund (NCCF) during the year 2004-05 for the management of floods 2004. Against this Rs. 278.00 crore has already been sanctioned by the State Government, as reported by them.